

GOVERNMENT OF INDIA  
MINISTRY OF CHEMICALS & FERTILIZERS  
DEPARTMENT OF CHEMICALS & PETROCHEMICALS  
**RAJYA SABHA**  
**UN-STARRED QUESTION NO. 980**  
ANSWERED ON 12/12/2023

**ENHANCING GLOBAL COMPETITIVENESS OF THE DOMESTIC  
MANUFACTURING**

980. SHRI MITHLESH KUMAR:  
SHRI NABAM REBIA:

Will the Minister of CHEMICALS AND FERTILIZERS, be pleased to state:

- (a) whether Government is adopting strategies to enhance the global competitiveness of domestic manufacturing, promote the setting up of major chemical manufacturing companies, export growth and encourage job creation;
- (b) whether Government is taking steps to strengthen the domestic manufacturing, promote global leadership in chemical manufacturing and expand export markets;
- (c) the comprehensive details of the relevant initiatives and strategies of Government to create jobs; and
- (d) the details thereof?

**ANSWER**

MINISTER OF STATE FOR CHEMICALS AND FERTILIZERS

(SHRI BHAGWANTH KHUBA)

(a) to (d): Department of Chemicals and Petrochemicals has notified PCPIR Policy, 2007 to boost manufacturing in Chemicals and Petrochemicals sector, augment exports and generate employment with co-development of downstream industry in cluster based approach. PCPIRs are dedicated investment regions equipped with necessary infrastructure for establishment of manufacturing facilities for domestic and export-led production of chemicals and petrochemicals. At present, three Petroleum, Chemical and Petrochemical Investment Regions (PCPIRs) are being implemented in the States of Andhra Pradesh (Vishakhapatnam), Gujarat (Dahej) and Odisha (Paradeep) to promote investment and industrial development in these sectors. The details of the employment generated in these PCPIRs is given below:-

<b>PCPIR</b>	<b>Employment Generated</b>
Dahej, Gujarat	2,45,140
Paradeep, Odisha	40,000
Vishakhapatnam-Kakinada, Andhra Pradesh	85,000

To boost the India's export, Government of India has extended Remission of Duties and Taxes on Exported Products (RoDTEP) scheme to chemical sector under chapters 28 (Inorganic Chemicals) and 29 (Organic Chemicals) of ITC(HS) schedule of items, with effect from 15.12.2022.

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